SHRI SAT PAUL MITTAL: Sir, I am on a point of order. (Interruptions).

SHRI R: MOHANARANGAM (Tamil Nadu): Sir, I have to say something. (Interruptions).

MR. DEPUTY CHAIRMAN: I can hear all of you. (Interruptions). Just a minute. I will hear all of you. (Interruptions). I will hear you one by one.

श्रो सत पाल मित्तल : उपसभापति जी ... (व्यवधःन)

श्रो शिव चन्द्र झाः उपसभापति महोदय,... (व्यवधःन)

श्रो सतपाल मिललः उपसभापति महोदय, मैंने परसों कालिंग ग्रटेंशन का नोटिस दिया था।

श्वी शिव चन्द्र झाः मैंने भी कालिंग ग्रटेंशन के नोटिस के बारे में कहा था। तब सभापति महोदय भी मौजुद थे।

श्री उपसभापतिः पहले एक आ्रादमी को तो सुन लीजिए ।

I will hear all of you. Let the Papers be laid on the Table first. (Interruptions). Let the Papers be placed on the Table of the House. Yes, Mr. Ghani Khan Chaudhuri.

## PAPERS LAID ON THE TABLE

- I. Indian Railways (open lines) General (Second Amendment) Rules, 1983
- **H.** Indian Railways (open lines) General (Third Amendment) Rules, 1983

- III. Notification of the Ministry of Railways
- IV. Open lines (Railways in India) General (Amendment) Rules, 1983

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Railways:—

(i) G.S.R. No. 352, dated the 30th April, 1983 publishing the Indian Railways (Open Lines) General (Second Amendment) Rules, 1983.

(ii) G.S.R. No. 514(E), dated the 27th June, 1983, publishing the Indian Railways (Open Lines) General (Third Amendment) Rules, 1983.

(iii) G.S.R. No. 515(E), dated the 27th June, 1983.

(iv) G.S.R. No. 516(E), dated the 27th June, 1983, publishing the Open Lines (Railways in India) General (Amendment) Rules, 1983. [Placed in Library. See No. LT-6851/83 for (i) to (v)]

I. Corrigendum to the Hindi version of the Report (1981-82) of the Betwa River Board, Jhansi

## II. Brahmaputra Board (Amendment) Rules, 1983

THE MINISTER OF STATE IN THE MENISTRY OF IRRIGATION (SHEI RAM NIWAS MIRDHA): Sir, I beg to lay on the Table:---

I. A copy (in Hindi) of the Corrigendum to the Hindi version of the Annual Report of the Betwa River Board, Jhansi, for the year 1981-82. [Placed in Library. See No. LT-6820[83]

II. A copy (in English and Hindi) of the Ministry of Irrigation Notification G.S.R. No. 561(E), dated the 14th July, 1983, publishing the Brahmaputra Board (Amendment) Rules, 1983, under section 30 of the